

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrd FLOOR, ARERA HILLS

CAUSE LIST OF COURT NO. 1

Date: 22nd August, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Appeal No. 25/2017(CZ) (M.A.No.377/17)	Prasoon Kumar Vs Chattisgarh Environment Conservation Board & 2 Ors.	Mr. Om Shankar Shrivastava, Adv.	
2.	Appeal No. 26/2017(CZ) (M.A.No.378/17)	Ruchir Mayank Vs Chattisgarh Environment Conservation Board & 2 Ors.	Mr. Om Shankar Shrivastava, Adv.	
FOR HEARING				
3.	Original Application No. 77/2017(CZ) (M.A.No.344/17)	Dinesh Dubey Vs State of M.P. & 5 Ors.	Mr. Dinesh Dubey, Adv.	
4.	Original Application No. 46/2017(CZ)	Santosh Bharti Vs State of Madhya Pradesh & Ors.	Mr. Dharamveer Sharma, Adv.	
5.	Original Application No. 48/2017(CZ)	Fakeer Mohammad Vs State of Madhya Pradesh	Mr. Rohit Sharma, Adv. Mr. Sachin K. Verma, Adv.	
6.	Appeal No. 19/2017(CZ) (M.A.No.185/17) (M.A.No.339/17)	Neeraj Dave Vs MP SEIAA & 5 Ors.	Mr. Ajay Gupta, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv.	
7.	Original Application No. 139/2013(CZ)	Akhil Bhartiya Vidyarthi Parishad & ors. Vs Union of India & 47 ors.	Mr. R.C. Chandel, Adv. Mr. Sachin K. Verma, Adv. for R- 2,5,16,24, 38,41 Ms. Parul Bhadoria Adv. for R-18,20 Mr. S.K. Dubey, Adv. & Mr. B.B. Dubey, Adv. R-39 Mr. Ajay Misrha, Adv. for R- 40,42,43,45 Mr. Suman Mandal, Adv. R-4 Mr. J.P. Guha, CMO, for R-47 Mr. Vivek Choudhary for Mr. Vijay Choudhary, Adv. Mr. Anshuman Singh Adv. Mr. Om Shankar Shrivastava, Adv.	
8.	Original Application No. 33/2014(THC)	Maa Narmada Pradushan Niyantak Evam Vikas Samiti & 2 Ors. Vs. State of M.P. & 5 Ors.	Mr. Abhishek Mishra, Adv. Mr. Sachin K Verma, Adv. Mr. Vivek Choudhary, Adv. Mr. S.K. Dubey, Adv. Mr. Anshuman Singh, Adv. Mr. Parul Bhadoria, Adv.	

			Mr. R.K. Shrivastava, Adv. Mr.OmShankarShrivastava,Adv	
9.	Original Application No. 30/2014(THC)	Shailendra Singh Bisen & Anr. Vs. State of M.P. & 9 Ors.	Mr. Shailendra Singh Bisen, Applicant in Person Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria Adv.for Mr. Purushaindra Kaura Adv. Mr. Yagvendra Yadav, Adv. Mr. Vivek Choudhary, Adv.	
10.	Original Application No. 03/2015(CZ)	Paryavaran Avam Manav Sanrakshan Samitey (Narmada River, Jabalpur) Vs State of M.P. & 8 ors.	Mr. R.S.Verma, Adv. Mr. Anshuman Singh, Adv.	
11.	Original Application No. 159/2014(CZ)	Rashid Noor Khan Vs. State of M.P. & 8 Ors.	Mr. Sambhav Sogani, Adv. Mr. I.B. Shashtri, Adv. R-7 Mr. Deepesh Joshi, Adv. Mr.RohitSharma,Adv.R-8&9 Ms. Parul Bhadoria, Adv. Mr. Om Shankar Shrivastav, Adv. for MoEF Mr. Sachin K. Verma, Adv.	
12.	Original Application No. 34/2016(CZ) (M.A.No.134/16) (M.A.No.386/16)	Santosh Bharti, Journalist Vs Union of India & Ors.	Mr. DharamveerSharma,Adv. Mr. Tejshwa Rai, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr.OmShankarShrivastava,Adv Mr. S.R. Waghmare, Adv.	
FOR COMPLIANCE				
13.	Original Application No. 16/2013(CZ) (M.A.No.802/15) (M.A.No.803/15)	Tribunal at its own Motion (Delomite Mining, Mandla) Vs. MOEF & Ors.	Mr. Om S Shrivastava Adv. R-1 Mr. Sachin K.Verma, Adv. for R-2,3,4,6 Ms. Parul BhadoriA, Adv. Mr. DeepeshShukla,Adv.R-8 Mr. Qasim Ali Adv. Mr. Shambhav Sogani, Adv. Mr. Rohit Sohgoura, Adv. Mr. Sanjeev Mishra, Adv.	

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